

ITEM NO.20

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.1275/2023

P.K. SUBRAMANIAN

Petitioner(s)

VERSUS

THE SECRETARY DEPARTMENT OF LAW AND
JUSTICE & ANR.

Respondent(s)

(With IA No.224360/2023-WITHDRAWAL OF WRIT PETITION)

Date : 25-01-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Vikas Singh, Sr. Adv.
Mr. Rakesh Kumar Khanna, Sr. Adv.
Mr. Sukumar Patjoshi, Sr. Adv.
Mr. A Sirajudeen, Sr. Adv.
Mr. Ranji Thomas, Sr. Adv.
Mr. Naresh Kumar, AOR

For Respondent(s) Dr. S. Muralidhar, Sr. Adv.
Mr. Devvrat, AOR
Mr. Snehasish Mukherjee, Adv.
Ms. Rashmi Malhotra, Adv.
Mr. Puneet Singh Bindra, Adv.
Mr. Sachin Sharma, Adv.
Mr. Abhinav Ramkrishna, Adv.
Mr. Vishad Prasad, Adv.
Ms. Meenakshi Chauhan, Adv.
Mr. Aakarshan Aditya, Adv.

Mr. Gaurav Agrawal, Sr. Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 An application for withdrawal of the petition under Article 32 of the Constitution has been filed on behalf of the petitioner.
- 2 The application for withdrawal of the petition is allowed.
- 3 The Writ Petition is dismissed as withdrawn.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar